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Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P No. 188/2017
C.P. 514/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company		Simpro Vanijya Pvt Ltd	
Under Section		391(2), 394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manji Bhutera, Advocate *Petitioner* *21/4/17*

ORDER

Ld. Counsel for the petitioners informed that notice has been served on The Reserve Bank of India only on 20/07/2017, so time may be given. Keeping in view of the submissions made by the Ld. Counsel for the petitioner, the case is adjourned to 23/08/2017.

List the matter on 23/08/2017.

Sd.
(Vijai Pratap Singh)
Member (J)